

under the overall supervision of Industrial Relations Commissions and these would deal with disputes relating to rights and obligations, interpretation and implementation of awards and claims arising out of rights and obligations under the relevant provisions of law or agreements as well as disputes in regard to unfair labour practices and the like, vide Recommendation No. 192 of the National Commission on Labour.

2.4 The Labour Courts would have powers for execution of the decisions of the IRCs, Arbitrators, Settlements and rights due under the statutes, directly, in the same manner a Collector is authorised to collect revenues and the Courts would be provided with mamlatdars/tashildars, bailiffs and other staff with powers of Revenue Recovery and power as available to Judicial Courts for auction of properties so that the money realised can be made available to the beneficiaries by the Courts directly.

**Study Team to Karnataka to Assess
Drought Situation**

2041. SHRI S.M. GURADDI :
SHRI NARSING SURYA-
WANSI :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether a central team visited Karnataka to study the drought situation prevailing in the State ;

(b) if so, the outcome of the report ;

(c) whether Central Government have sanctioned subsidy or funds to fight the drought situation in the state ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir.

(b) to (d). On the basis of the report of the Central Team and recommendations of the High Level Committee on Relief thereon, a ceiling of central assistance of Rs. 22,16 crores has been sanctioned to Karnataka.

**Setting up of T.V. Stations in
Tamil Nadu**

2042. SHRI N. DENNIS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the proposed places where T.V. stations would be located in Tamil Nadu ; and

(b) whether Kanya Kumari District where the need for it is strongly felt is being considered for the location of a T.V. Centre ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). There is no approved scheme, at present, for setting up additional TV transmitters in Tamil Nadu

**Scheme for Removing Slums from the
Capitals of States**

2043. SHRI SUDHIR ROY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any scheme under which the Centre helps the States in removing slums from their capital cities ; and

(b) if so, the details thereof ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). Urban Development is a State subject and the State sector scheme of Environmental Improvement of Urban Slums is implemented by the State Governments out of their Annual Plan provisions in different urban areas in the State including the capital cities according

to their needs and priorities. The Sixth Five Year Plan emphasised on environmental improvement of urban slums rather than attempting a massive relocation. In order to boost up the pace of implementation of the Scheme, Central Government had introduced a Scheme of Central incentive grants to the States for additional coverage of slums during the last two years of the 6th Plan, 7th Five Year Plan is yet to be finalised.

Housing Loans to Government Employees

2044. SHRI SUDHIR ROY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have any plan to extend housing loans to all employees of the Central Government at a lower rate of interest for solving housing problems, just as the bank employees enjoy ; and

(b) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) and (b). No, Sir. Service conditions and facilities available to the Government employees and bank employees are not identical. Rates of interest for House Building loans to Government employees have been fixed having regard to the Government's cost of borrowing and the repaying capacity of the employees.

Import of Milch Cattle from EEC Countries

2045. SHRI SUDHIR ROY : Will the Minister of AGRICULTURE AND

RURAL DEVELOPMENT be pleased to state :

(a) whether there is a proposal to import milch cattle from EEC countries ;

(b) if so, the details thereof ; and

(c) whether such cattle can be reared in the Himalayan or sub-Himalayan regions of the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). Yes, Sir. An offer was received by the Government from Her Highness Princess Irene of Greece for donation of cows from European Economic Community (EEC) countries. The modalities of acceptance of the gift have not been finalised.

(c) Yes Sir.

Allocation of Rice to Kerala

2046. PROF. P.J KURIEN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the monthly allocation of rice to Kerala from the Central pool during the past six months ;

(b) the actual demand from Kerala and the actual quantity supplied ; and

(c) the reasons for not meeting the full requirement of Kerala ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The demand, allotment and offtake of rice from the Central Pool in respect of Kerala during the past six months was as under :

(Qty. in '000 tonnes)

Month	Demand	Allotment	Offtake
1985			
March	135.0	110.0	108.0
April	135.0	110.0	104.1
May	150.0	110.0	118.3
June	135.0	115.0	114.9
July	135.0	120.0	Not available
August	135.0	125.0	Not available